

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

13. IA(IBC)(PLAN)/24(MB)2024
IN
C.P. (IB)/4238(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: M/S Steelman Engineering & Forgings
Vs
M/S Ag Conveying Systems Pvt. Ltd.

Section 7, 30 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Avinash R. Khanolkar a/w Ms. Surekha Yadav i/b Mr. Yachika Jain, Ld. Counsel for the Resolution Professional present through physical mode.
IA/24(MB)2024
2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)